SECOND CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT/DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF
PANKAJ PIYUSH TRADE AND INVESTMENT LIMITED

Registered Office: 109, Trinity Building, 261 S.S. Gaikwad Marg, Dhobi Talao, Marine Lines, Mumbai, Maharashtra- 400002, Tel No 022-22073080, Fax No 022 22073081, E-mail - pp_tradeinvest@rediffmail.com, Website - www.pptinvestment.com.

This Second Corrigendum to the Public Announcement ('Second Corrigendum to PA') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of Mr. Vinod Kumar Bansal (the 'Acquirer') in respect of the Open Offer to the equity shareholders of Pankaj Piyush Trade and Investment Limited (the 'Target Company' or 'PPTL') pursuant to and in compliance with Regulation 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Second Corrigendum to PA should be read in conjunction with the original Public Announcement ('PA') appeared on January 31, 2012 (Tuesday), Detailed Public Statement ('DPS') appeared on February 07, 2012 (Tuesday) & Corrigendum to the Public Announcement ('Corrigendum 1') appeared on February 07, 2012 (Tuesday). PA, DPS and Corrigendum 1 appeared in The Financial Express, Jansatta and Navshakti.

The terms used in this Second Corrigendum to PA have the same meaning assigned to them in PA, DPS & Corrigendum 1 issued earlier, unless otherwise specified.

The Equity Shareholders of the Target Company are requested to note following change:

1) The Revised activity schedule of the company is as follows:

Activity	Original		Revised	
	Date	Day	Date	Day
Date of Public Announcement	January 31, 2012	Tuesday	January 31, 2012	Tuesday
Date of Detailed Public Statement	February 7, 2012	Tuesday	February 7, 2012	Tuesday
Corrigendum to Public Announcement	February 7, 2012	Tuesday	February 7, 2012	Tuesday
Identified Date*	March 12, 2012	Monday	March 29, 2012	Thursday
Date by which Draft Letter of Offer will be filed with the SEBI	February 14, 2012	Tuesday	February 14, 2012	Tuesday
Last date for a Competitive Bid, if any	February 29, 2012	Wednesday	February 29, 2012	Wednesday
Date of receipt of the comments on Draft Letter of Offer from SEBI	March 7, 2012	Wednesday	March 27, 2012	Tuesday
Date by which Letter of Offer will be dispatched to the Shareholders	March 19, 2012	Monday	April 9, 2012	Monday
Last date for Revising the Offer Price / Number of Equity Shares	March 20, 2012	Tuesday	April 10, 2012	Tuesday
Date of announcement containing reasoned recommendation by committee of independent directors of SAL.	March 22, 2012	Thursday	April 11, 2012	Wednesday
Date of Advertisement announcing the schedule of activities for the open offer, status of statutory & other approvals, status of unfulfilled conditions (if any),	March 26, 2012	Monday	April 13, 2012	Friday
Date of opening of the Tendering Period	March 27, 2012	Tuesday	April 16, 2012	Monday
Date of closing of the Tendering Period	April 11, 2012	Wednesday	April 27, 2012	Friday
Date of post offer advertisement	April 18, 2012	Wednesday	May 7, 2012	Monday
Date by which the acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	April 25, 2012	Wednesday	May 14, 2012	Monday

** "Identified Date" is only for the purpose of determining the Shareholders as on such date to whom the letter of offer would be mailed. It is clarified that all owners (registered or unregistered) of the Shares of the Target Company (except the Acquirer and Seller who own the shares of the PPTL) are eligible to participate in the Offer any time before the closing of the Offer.*

All the other terms and conditions remain unchanged.

The Acquirer accepts full responsibility for the information contained in this Second Corrigendum to PA and also for the fulfillment of its obligations of the Acquirer laid down in the Regulations.

A copy of this Second Corrigendum to PA will be available at SEBI website at http://www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirer:

Intensive

INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Rishabh Jain/Nikesh Jain

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Date: March 30, 2012
Place: Delhi